

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
HYDERABAD**

REGIONAL BENCH – COURT NO – I

Customs Appeal No. 30229 of 2016

(Arising out of Order-in-Appeal No. HYD-CUS-000-APP-146-15-16 dated
29.01.2016 passed by Commissioner of Customs & Central Excise (Appeals) Hyderabad)

M/s Agarwal Foundries (P) Ltd

5-4-83, 2nd Floor, TSK Chambers Opp Ranigunj,
Bus Depot, M.G. Road, Secunderabad,
Hyderabad

Appellant

VERSUS

Commissioner of Customs

Hyderabad-I Commissionerate
Kendriya Shulk Bhawan,
L.B. Stadium Road, Basheerbagh,
Hyderabad

Respondent

APPEARANCE

Shri R. Murlidhar, Adv for the Appellant.

Shri A.V.L.N. Chary, Authorised Representative for the Respondent.

**CORAM: HON'BLE Ms SULEKHA BEEVI C.S. MEMBER (JUDICIAL)
HON'BLE MR. P. VENKATA SUBBA RAO, MEMBER
(TECHNICAL)**

DATE OF HEARING: 19.06.2019
DATE OF DECISION: 19.06.2019

The appeal is allowed. For order, see order of 19.06.2019 in Service
Tax Appeal No. 30226 of 2016.

**(SULEKHA BEEVI C.S.)
MEMBER (JUDICIAL)**

**(P. VENKATA SUBBA RAO)
MEMBER (TECHNICAL)**

